GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1136 ANSWERED ON:04.03.2010 TAXES IN TEXTILE INDUSTRY Shantha J.

Will the Minister of TEXTILES be pleased to state:

- (a) the average annual turnover of the textile industry, segment-wise; and
- (b) the details of various taxes/cess being imposed on it alongwith the rate at which those taxes/cess are being imposed presently at various levels of textile industry, segment-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a): The estimated average annual turnover for the different sectors for the last 3 years is as under:

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Segment wise estimated turnover (Rs. Crore)
Segment 2006-07 2007-08 2008-09

Powerloom 39524 41254 39977
Textile Mills 53131 55064 51871
Ready Made Garments 100514 105477 103483
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(b): The details of present rate of Excise duty for textile industry is as under:

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EXCISE DUTY STRUCTURE FOR MAJOR ITEMS OF TEXTILE INDUSTRY

(%Advl.)

ITEMS Basic Excise Duty#
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NATURAL FIBRE
COTTON NIL
       NTT
WOOT.
FLAX
       NIL
RAW MATERIAL FOR MAN-MADE FIBRE / YARN
DMT, PTA 10
      10
MEG
ACRYLONITRIL
CAPROLACTUM 10
PARAXYLENE
            10
WOOD PULP
           NIL
YARN
COTTON YARN
              @4
SPUN YARN @10
BLENDED YARN
               @10
WOOLEN YARN
              @10
FIBRE/FILAMENT
POLYESTER STAPLE FIBRE
ACRYLIC STAPLE FIBRE 10
VISCOSE STAPLE FIBRE
POLYESTER FILAMENT YARN
VISCOSE FILAMENT YARN 10
NYLON FILAMENT YARN 10
FABRIC
COTTON FABRICS
               @ 4
OTHER FABRICS
               @10
GARMENTS
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COTTON GARMENTS @4
OTHER GARMENTS @10
MADEUPS
COTTON MADEUPS @4
OTHER MADEUPS @10

Note @ Zero duty without CENVAT Credit facility / optional duty # In addition 3% education Cess on basic excise duty is also applicable The details of state and local level taxes are not available.